

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>24.4.97.</u> 1. J.K. Kaul 28/4 2. S.S. Vyas 28/4 Part II and III destroyed in my presence on 25/3/03 under the supervision of section officer () as per order dated 1/3/03 Section officer (Record)	Mr. J.K. Kaul, Counsel for the applicant. Mr. S.S. Vyas, Counsel for the respondents 1 to 3. After advancement of arguments, the learned Counsel for the applicant sought withdrawal of this OA. The prayer is allowed. The OA is, therefore, disposed of as withdrawn. (S. Das Gupta) Member (Adm.)